SAARC Decade (1991-2000 AD) for the girl child focusing on the survival, protection and development of the girl child has beep formulated. A special set of interventions for adolescent girls has been institutionalised through the ICDS structure.

(d) Law, order: and criminal matteris a State subject under the Constitution and therefore, -the direct; responsibility for dealing with enforcement of the acts are, that, pf the State Governments and the mechanisms under them. The registration, investigation, detection and prevention of crimes against women is primarily the responsibility the of GovenuneoR/UT Administrations. However, the Government, of India has initiated a number of measures to check such crimes. Apart from legislative changes in the relevant Acts, instructions/guidelines have been issued timejo from time to State the Governments/Union **Territory** Administrations to effectively enforce legislation relating to crimes against women and the girl child.

Decision of KVS to enhance tuition fees, Etc.

66.SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a facts that the Board of Governors of Kendriya Vidy alayaSangthan has recently decided, to enhance tuition and other school fees; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE JN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The Board of Governors-.; of Kendriya Vidyalaya Sangathan decided to authorise the Chairman to tak,e a decision taking all aspects into consideration.

विदिशा, मध्य प्रदेश में केन्द्रीय विद्यालय खोला जाना

67. श्री राघवजी : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क)क्या यह सच हैं कि मध्य प्रदेश के विदिशा जिले में कोई केन्द्रीय विद्यालय नहीं है; और (ख)क्या राज्य सरकार अथवा विदिशा के जिला प्रशासन ने वही एक केन्द्रीय विद्यालय खोलने के लिए केन्द्रीय सरकार या केन्द्रीय विद्यालय संगठन को कोई प्रस्ताव भेजा है; यदि हां तो, तत्संबंधी ब्यौरा क्या हैं तथा इस पर अब तक क्या कार्यवाही की गई हैं?

मानव संसाधन विकास मंत्रालय में शिक्षा विभाग में राज्य मंत्री (श्री मही राम सैकिया) : (क) जी, हां।

(ख)मध्य प्रदेश के विदिया जिले में केन्द्रीय विद्यालय खोलने के लिए एक प्रस्ताव केन्द्रीय विद्यालय संगठन को प्राप्त हुआ है । जिला कलेक्टर, विदिशा से जो प्रस्ताव प्राप्त हुआ, वह अपूर्ण हैं । निर्धारित मानदंडो के अनुरूप प्रस्ताव भेजने के लिए जिला अधिकारियों से अनुरोध किया गया हैं।

Denial of Selection Scales to Kendriya Vidyalaya Laboratory Assistants

68.SHRI PARAG CHALIHA: Will the

Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: -

- (a)-whether it is a fact that the categories of employees of Central Government and instrumentalities of Government who are paid "teaching allowance", are designated as Teachers;
- (b)whether it is also a fact that Laboratory Assistants in Kendriya Vidyalayas are paid teaching allowance;
- (c)if !so. the justification, if any, for defying tp Laboratory Assistants' senior and selection scales adnussible to teachers of KVS?

THE MINISTER OF STATE IN THE DEPARTMENTOF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) No, Sir.

(b)Yes, Sir. 1

(c)The laboratory Assistants have not been

granted, senior scale/Selection scale on par with teacheis as the qualifications and job responsibilities prescribed for Laboratory Assistants are different front those prescribed for teachers

Need to Regulate 'Teaching shops'

- 69. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether absence of any regulating authority has led to proliferation of English